

**CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ Shri C.V. Marathe  
COURT 4 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 26-10-2020**

<b>Sr. No</b>	<b>Suit No.</b>	<b>Name of Parties</b>	<b>Name of Advocate</b>	<b>Purpose</b>
<b>1</b>	104981/2008	KHATIJABAI SAFAKAT KAKA Vs ABDULLABHAI M MOONIM AND ORS	ABDI AND CO M S PRAVIN MEHTA AND MITHI AND CO 2,3,4,5B,8,9,10,12	<b>RECORDING EVIDENCE</b>
<b>2</b>	101815/2017	Vishwanath Shivshankar Chaudhari Vs 1.Marwadi Sammelan 2.Devkinandan Dhanuka 3.Kamal M. Moraraka 4.Mahavirprasad G.Saraf	Jagdish R. Chomal	<b>RECORDING EVIDENCE P.H.</b>
<b>3</b>	101866/2015	Shri. Taty V. Salunkhe Vs Shri. Balu N. Salunkhe	Shri. L.P.Yadav and Shri. Ram Bilas Yadav	<b>FRAMING ISSUES</b>
<b>4</b>	101201/2016	1.Abdul Rehman Hasan Kunhi 2.Mohammed Sadik Haji Inayat Vs 1.Mohammed Iqbal Haji Inayat 2.Mohammed Ali Hanifi 3.Aliya Afroz Gulam Ali 4.Amiya Mohd.Ali Hanifi	Shri. S.S. Lanke	<b>FRAMING ISSUES</b>
<b>5</b>	102745/2013	MOTILAL P TAK Vs S RATAM ACHARI AND ORS	SUNIL J KANOUIA AND ORS	<b>FOR TAKING STEPS</b>
<b>6</b>	100132/2018 @ <b>NOTICE OF MOTION/0103 788/2019</b> <b>NOTICE OF MOTION/0103 799/2019</b>	Mr. Amriksingh Niranjansingh Nandada Vs 1. Niranjan Apartment CHS Ltd 2. The Proprietor 3. Mr. Dumir Malik 4. Mr. N. K. Malik	Raviprakash O. Chaturvedi	<b>FOR TAKING STEPS</b>

**CITY CIVIL COURT MUMBAI**  
**IN THE COURT OF HHJ Shri C.V. Marathe**  
**COURT 4 ADDL SESSIONS JUDGE**  
**CIVIL CAUSE LIST DATED 27-10-2020**

<b>Sr. No</b>	<b>Suit No.</b>	<b>Name of Parties</b>	<b>Name of Advocate</b>	<b>Purpose</b>
1	102865/2016	Durgadevi Shardaprasad Soni Vs 1.Lalchand Soni 2.Kalavati Lalchand Soni 3.Rajkumar Lalchand Soni 4.Aarti Devi Rajkumar Soni	Nitesh Acharya	<b>DISMISSAL</b>
2	105148/2007	KAILASHI DEVI, WD O JANG BAHADUR CHARITRA RAI AND OTHERS Vs BURJORE ARDESHIR MISTRY AND 9 ORS	AKHILESH SINGH M R YADAV 7 TO 10 U OBJ	<b>HEARING</b>
3	103203/2004	DINESH B.PAREKH Vs NAVIN B.PAREKH ORS	MRS.NAAZISH N.SHAH MS.SARIKA NAEEM SHAIKH SHETTY R.D. Vora	<b>RECORDING EVIDENCE</b>
4	108460/2000	SHRI KRISHNA V KHOT AND ORS Vs SHRI KRISHNA N GAWAS AND ORS	ARUN V VAIDYA S B AMIN 14-18	<b>DRAFT ISSUES</b>
5	101241/2014	1.PREMNATH RAMA SHETTY 2.VARSHA HEMNATH SHETTY Vs 1.MRS. VASANTHI SHETTY 2. TARANATH SHETTY 3.SEEMA SRINIWAS SHETTY AND ORS	Nikita ShankaramE.A.SA SIMANISH G.B.MANGALE Sayali Bhatika D- 13	<b>DRAFT ISSUES</b>
6	104962/2006 @ <b>NOTICE OF MOTION/0100781/ 2020</b>	POWAI HOUSING DEVELOPMENT PVT.LTD. OTHERS Vs MR.AMIR HAJI SHAH OTHERS	Advocate Parimal K. Shroff M.V.LIMAYE G.J.PARYANI D-3.	<b>NM REPLYREJOINDER</b>
7	101803/2013 @ <b>NOTICE OF MOTION/0101022/ 2020</b> <b>NOTICE OF MOTION/0102000/ 2013</b>	RUPALI SUNIL PANDIT Vs NARENDRA THAKARLAL SHAH	ABHAY P PANDE ADV.SHARMILA DESHMUKH DEF.NO.1	<b>NM REPLYREJOINDER</b>
8	103517/2009 @ <b>NOTICE OF MOTION/0100543/ 2019</b>	TARUN T KAPOOR AND 2 ORS Vs BHAGWAN C CHELLANI AND ORS	Sushant Yadav K ASHAR AND COMANDAR LIMAYE 3Q	<b>NM REPLYREJOINDER</b>

9	107170/2006 @ <b>NOTICE OF MOTION/0100936/ 2020</b>	DWARAKANATH RAMCHANDRA DERE Vs MANOHAR RAMCHANDRA DERE	SHRI PRABHAKAR K SHETTY SHAKUNTALA JOSHI	<b>NM REPLYREJOINDER</b>
10	108017/2001	GURUCHARAN SINGH KARTAR SINGH Vs RESHAM SINGH KARTAR SINGH AND ORS	S B SHARMA M S LAD 1	<b>REPORT OF COMISSIONER/COURT RECEIVER</b>

**CITY CIVIL COURT MUMBAI**  
**IN THE COURT OF HHJ Shri C.V. Marathe**  
**COURT 4 ADDL SESSIONS JUDGE**  
**CIVIL CAUSE LIST DATED 28-10-2020**

<b>Sr. No</b>	<b>Suit No.</b>	<b>Name of Parties</b>	<b>Name of Advocate</b>	<b>Purpose</b>
1	104186/2012	HEMALATA G KADAM @ MADHURA M PAWAR Vs SANTOSH G KADAM AND 8 ORS	A L DESAI AND R L MAJGAONKAR GOVERNMENT PLEADER 1,2	<b>DISMISSAL</b>
2	102530/2017	Arvind Shantilal Gandhi Vs Dharmesh Hasmukhlal Gandhi	Hina A. Mody	<b>DISMISSAL</b>
3	SUMMARY CIVIL SUIT 100504/2019 @ <b>SUMMONS FOR JUDGT/0100220/ 2019</b>	Kanayalal Gordhandas Bathija Vs Pushkar A. Gulati	Miss Kavita S. Lalwani	<b>SETTLEMENT</b>
4	105297/2004	BABULAL PARESHWARJI THAKUR Vs SHRIKANT MANISHANKAR RELE ORS.	S.V.PANDEY WAREKAR WAREKAR	<b>HEARING</b>
5	104162/2011	PRAKASH SHIVAPPA HINDIVALI Vs SHANKAR SHIVAPPA HINDIVALI AND 5 OTHERS	S P SRIVASTAVA HEMANT P GHADIGAONKA R 1	<b>HEARING</b>
6	104227/2009	NARICHANIA CONSULTANCY AND AGENCY PVT LTD Vs MAHAVIR D MEHTA AND ANR	BIPIN JOSHI P R MOSES 1,2	<b>RECORDING EVIDENCE</b>
7	101784/2012	ATMAJ CO-OP HSG SOC LTD AND ANR Vs ARIHANT CONSTRUCTION COMPANY AND ANR	PRADEEP D. GANDHY	<b>COMPLIANCE</b>
8	103854/2010	AZIZ-UR-REHMAN Vs SUCHETA S VIRKAR AND ANR	DEEPAK J LULIA AMOGH K KARANDIKAR	<b>COMPLIANCE</b>

9	100391/2013	BHANUMATI WO LAXMICHAND SAVLA AND D-O LALJI SHAH Vs HEMACHAND LALJI SHAH AND ANR	KUSUM N. PATEL	<b>COMPLIANCE</b>
10	103112/2012	PREM KRISHAN JAIN Vs G KRISHNAN AND 5 ORS	DR M SHAH ALAM KHAN MAHESH A SHUKLA AND SACHIN PATHAK	<b>REPLY</b>
11	105228/2012 @ <b>CHAMBER SUMMONS/0100 939/2019</b>	SHRI HIMMATBHAI L. KATARAMAL Vs SHRI MAHENDRA KUMAR LAXMI SHANKAR VYAS AND ORS	G.S. BHAT Sarvankar	<b>C/S REPLY</b>
12	101804/2013 @ <b>CHAMBER SUMMONS/0100 998/2019</b>	SHRI SURYAKANT R PARAB Vs SHRI LAXMAN R PARAB AND ORS	PRASAD M GAONKAR	<b>C/S REPLY</b>

**CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ Shri C.V. Marathe  
COURT 4 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 29-10-2020**

<b>Sr. No</b>	<b>Suit No.</b>	<b>Name of Parties</b>	<b>Name of Advocate</b>	<b>Purpose</b>
<b>1</b>	103490/2012	K VENKATARAMANI Vs DR CHNDRA KRISHNAMURTHY AND 3 ORS	MIHIR DESAI SUNIL D DIGHE 4	<b>HEARING</b>
<b>2</b>	100358/2011	SMT. VANABAI BHAKAJI KAVIRE Vs KANNAMWAR NAGAR CO OP HSG SOC LTD.	M-S PANDEY AND CO.	<b>FRAMING ISSUES</b>
<b>3</b>	102219/2015	Mrs. Lata Wo. Hemant Garg Vs 1.Nehru Nagar Sukhsagar CHS Ltd. 2.Mrs. Omvati Liladhar Garg	Mr. Ashok M. Saraogi	<b>FRAMING ISSUES</b>
<b>4</b>	102474/2012	JEETAL BABAU VISHVAKARMA Vs SHREEPAD MORESHWAR VELKAR 12 ORS	M S KADU M S JAYAKAR AND PARTNERS 1,11,12 AND 13 U OBJ	<b>FOR TAKING STEPS</b>
<b>5</b>	103419/2011	JEANETTE EDWARD D SOUZA Vs GRACE UNITED PROPERTY DEVELOPMENT PVT LTD	SHRI DRUPAD S PATIL T N TRIPATHI AND CO FOR DEF NO 1	<b>FOR TAKING STEPS</b>
<b>6</b>	105891/2007	ASHOK SADASHIV SURVE Vs CHANDRASHEKAR SADASHIV SURVE AND 7 ORS	PRASHANT G KARANDE M S A R VAIDYA AND CO 3	<b>FOR TAKING STEPS</b>
<b>7</b>	107966/2001	MAHESH APARTMENTS CO OP HSG SOC LTD Vs SHARAD CHITLÉ AND ors	K D SHUKLA AND CO M NARENDRA AND CO	<b>FOR TAKING STEPS</b>
<b>8</b>	102569/2016 @ <b>NOTICE OF MOTION/010245 8/2019</b>	Suryakant Ramlal Lokhande Vs Smt. Bharti Ramlal Lokhande	Mr. O.R. Tiwari, Mr. R.D. Tiwari	<b>NM REPLYREJOINER</b>

<b>9</b>	104754/2011 @ <b>NOTICE OF MOTION/010068 5/2020</b>	ARUN BEWOOR AND 40 ORS Vs MODERN INDIA LTD 24 ORS	THAKORE JARIWALA AND ASSOCIATES FEDERAL AND RASHMIKANT 1 TO 3	<b>NM REPLYREJOINDER</b>
<b>10</b>	102438/2015	Smt. Josephine Fernandes Vs 1.Shri. Joaquim Fernandes 2.Smt.Lilian Fernandes 3.Shri.Gerson Fernandes	Diana Sequeira	<b>NM REPLYREJOINDER</b>

**CITY CIVIL COURT MUMBAI**  
**IN THE COURT OF HHJ Shri C.V. Marathe**  
**COURT 4 ADDL SESSIONS JUDGE**  
**CIVIL CAUSE LIST DATED 31-10-2020**

<b>Sr. No</b>	<b>Suit No.</b>	<b>Name of Parties</b>	<b>Name of Advocate</b>	<b>Purpose</b>
1	107530/2001	DURAIYA MANSUR PETIWALA AND ANR Vs YUSUF HASANALI PETIWALA AND ORS	DUNMORR SETT NITYA SUNIL AND ASSOC	<b>RECORDING EVIDENCE</b>
2	109263/2000	CAWASJEE N DINSHAW Vs SURESH S THORAWADEq	K A SHAH A K SAXENA	<b>RECORDING EVIDENCE</b>
3	100634/2012	SATISH S. KAMATH Vs DILIP R. BHANDARKAR AND ANR.	Bipin Joshi	<b>ADMISSION DENIAL</b>
4	110305/1988	MRS FATIMA WD O MOOSABHAI AGWAN AND ORS Vs HAJIYANI KHATIJABAI WD O HAJI VALIBHAI MOHMED AGWAN AND ORS	KADWANI AND CO J R DEVIDAS JANI	<b>ADMISSION DENIAL</b>
5	102071/2017	Mr. Suresh Gopal Chaugule Vs Mr. Jaganath Gopal Chaugule	Noman Jafri and Rakesh Kamble	<b>FRAMING ISSUES</b>
6	100381/2018	Hemlata Sudhakar Patayane Vs 1.Aparna Arun Patayane 2.Amit Arun Patayane 3.Akshay Arun Patayane 4.President/Secretary	Rupesh R Lanjekar	<b>FRAMING ISSUES</b>
7	102489/2012	JYOTI RAJINDER WIJ Vs DEEPAK Y BHATIA AND 8 ORS	MANGESH M D PATEL L D SHAH	<b>FRAMING ISSUES</b>
8	102749/2017 @ <b>NOTICE OF MOTION/010298 3/2019</b>	Raju Vaman Salve Vs 1. Meenabai Ramdas Sahani 2. Dashrath Ramdas Sahani 3. Myaya Ramdas Sahani 4. Mahesh Ramdas Sahani	Sandeep Vasant Bane	<b>NM REPLYREJOINDER</b>



9	107334/2006 @ <b>NOTICE OF MOTION/010344 9/2019</b> <b>CHAMBER SUMMONS/0101 056/2014</b>	SANJAY KUMAR JAIN Vs SMITA MODI AND SHEKHAR MODI	SONAL DOSHI AND CO IIND ASSISTANT TO COURT RECEIVER	<b>NM REPLYREJOINDER</b>
10	108476/1994 @ <b>CHAMBER SUMMONS/0100 734/2015</b> <b>NOTICE OF MOTION/010135 4/2014</b> <b>CHAMBER SUMMONS/0101 271/2015</b> <b>CHAMBER SUMMONS/0100 735/2015</b> <b>CHAMBER SUMMONS/0100 487/2020</b> <b>NOTICE OF MOTION/010155 3/2013</b> <b>NOTICE OF MOTION/010442 0/2019</b> <b>NOTICE OF MOTION/010173 5/2014</b>	MR ASHISH HASMUKHRAI PIPARIA Vs MANJULA ARVINDBHAI SHAH AND ORS	SHAMIM AND CO COURT RECEIVER	<b>C/S HEARING</b>